

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/660/A.

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Joint Registrar,
Gauhati High Court, Itanagar Bench,
Naharlagun, Arunachal Pradesh.

Dated Guwahati, th 10 February, 2022

Sub:- Casual leave .

Ref:- No.HC(IB)-VIG/01/2022 dated 07.02.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh has been granted **casual leave on 31.01.2022 with station leave permission from the evening of 29.01.2022 till the morning of 01.02.2022.**

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo no. **NO.HC.VII-21/2008(Pt.)/661-662/A. dtd. ---, 10-02-2022**
Copy to:

1. Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh, for information.
2. The Project Manager, Gauhat High Court, Guwahati.

S.A. 10/2/22
JT.REGISTRAR (VIGILANCE)

Rda